

**Customs, Excise & Service Tax Appellate Tribunal
West Zonal Bench At Ahmedabad**

REGIONAL BENCH- COURT NO.3

Customs Appeal No. 11602 of 2015 - DB

(Arising out of OIA-CCESA-VAD-APP-II-SSP-086-087-2014-15 dated 29/01/2015
passed by Commissioner of Central Excise, Customs and Service Tax-SURAT-II)

C.C.E. & S.T.-Surat-ii

.....Appellant

New C.Ex Building...Opp. Gandhi Baug,
Chowk Bazar,
Surat, Gujarat- 395001.

VERSUS

Vijendra Arya

.....Respondent

Dir Of M/s, Indian Polyfilms Ltd,
Block No. 57, Plot No. A/1-2,
Village : Pipodara, Taluka : Mangrol,
Surat, Gujarat.

APPEARANCE:

Shri R K Agarwal, Superintendent (AR) for the Appellant
None for the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. RAJU, MEMBER (TECHNICAL)**

DATE OF HEARING/DECISION:14.12.2023

RAMESH NAIR

The application is disposed of. For order, see order of date in
Customs Appeal No. 11504 of 2015.

**(RAMESH NAIR)
Member (Judicial)**

**(RAJU)
Member (Technical)**